

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**CONTEMPT PETITION NO. 060/00095/2018 IN
ORIGINAL APPLICATION NO.060/00393/2017**

Chandigarh, this the 5th day of July, 2018

...
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

...
Man Phool s/o Sh. Jyoti Ram age 60 years (now retired as Office Superintendent) in the office of Sub Divisional Engineer (MIS), GMTD, Chandigarh (Group C) Resi # 2296, Telehos Society Sector 50-C, Chandigarh-160047.

....Petitioner
(Argued by: Mr. P.M. Kansal, Advocate)

Versus

1. Sh. Aupam Shrivastva, the Chairman-cum-Managing Director, Bharat Sanchar Nigam Limited, Corporate Office, 4th Floor, Bharat Sanchar Bhawan, Janpath, new Delhi -110001.
2. Sh. S.P. Gupta, Chief General Manager, Telecom, Bharat Sanchar Nigam Limited, Punjab Telecom Circle, Sector 34, Chandigarh - 160022.
3. Sh. J.S. Sahota, the Principal General Manager Telecom District, Bharat Sanchar Nigam Limited, Telephone Exchange, Sector 34, Chandigarh - 160022.

Respondents

**ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)**

1. Learned counsel seeks permission to withdraw the present C.P., to enable the petitioner to move an M.A., for execution of the order, at the relevant point of time, in the pending O.A., which is fixed for 06.09.2018.
2. Accordingly, the C.P. is dismissed as withdrawn, with the liberty aforesaid.

**(AJANTA DAYALAN)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 05.07.2018

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